

ITEM NO.58

COURT NO.8

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4495/2013

(From the judgement and order dated 20/10/2011 in SA No.146/2008 of The HIGH COURT OF UTTARAKHAND AT NAINITAL)

STATE OF UTTARAKHAND & ORS.

Petitioner(s)

VERSUS

KANHAYA LAL

Respondent(s)

(With prayer for interim relief and office report)

Date: 18/11/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE A.K. SIKRI

For Petitioner(s)

Mr. Dinesh Kumar Garg,Adv.
Mr. Abhishek Garg,Adv.
Mr. Dhananjay Garg,Adv.
Mr. S.K. Bandyopadhyay,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Interim order granted by this Court on 02.09.2013 shall continue until further orders.

| (NARENDRA PRASAD)
| COURT MASTER

| | (RENUKA SADANA)
| | COURT MASTER

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